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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13-06-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	TK Bhaskar Abhinav Parthasarathy	Counsel for Petitioner	

ORDER

Counsel for petitioner present and stated that the matter is almost settled and prayed for time to file joint memo of settlement. No representation on behalf of the respondent. Time is enlarged at request. Put up on 06.07.2018.

-54-
(S VIJAYARAGHAVAN)
Member (Technical)

-54-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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